CIRCULAR

The Seniority List in respect of the following Grades in APTEL, has been prepared and enclosed herewith for circulation amongst the concerned officers/staff:-

1. Private Secretary
2. Court Master

All the officers/staff personnel in the above mentioned Grade are requested to go through Seniority List and point out the short-coming, if any, noticed in the list, be intimated within a period of one month to the undersigned for carrying out the necessary correction. If no, representation is received within the stipulated period, the same will be treated as final.

This issues with approval of the competent Authority.

(Kapil Kumar Sharma)
Admn.-Cum-Accounts Officer

To
1. Smt. Janki Sharma, PS.
2. Shri Vishnu Thapa, PS
3. Shri Manoj Kumar, Court Master.
## Seniority List in respect of Private Secretary in APTEL as on 01.01.2020

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name</th>
<th>D.O.B</th>
<th>Date of entry into Govt. Service</th>
<th>Date of Continuous Appointment in the Grade in APTEL</th>
<th>Whether SC/ST/OBC/General</th>
<th>Present place of Posting</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Smt. Janki Sharma, M.A. (English)</td>
<td>24.05.1976</td>
<td>30.07.1998</td>
<td>Joined National Council for Teacher Education (Statutory Body of Govt. of India) on 30.03.1998</td>
<td>26.06.2014</td>
<td>General</td>
<td>APTEL, New Delhi</td>
</tr>
</tbody>
</table>

(Kapil Kumar Sharma)  
Admn. – Cum-Accounts Officer
Appellate Tribunal for Electricity  
Ministry of Power

Seniority List in respect of Court Master in APTEL as on 27.01.2020

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name</th>
<th>D.O.B</th>
<th>Date of entry into Govt. Service</th>
<th>Date of Continuous Appointment in the Grade in APTEL</th>
<th>Whether SC/ST/OBC/General</th>
<th>Present place of Posting</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td>Shri Manoj Kumar</td>
<td>01.05.1976</td>
<td>13.12.2007</td>
<td>27.01.2020 (AN)</td>
<td>SC</td>
<td>APTEL, New Delhi</td>
</tr>
</tbody>
</table>

Drawing & Disbursing Officer  
Appellate Tribunal for Electricity  
New Delhi

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